

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1089
TO BE ANSWERED ON 22ND November, 2016

KEROSENE DISTRIBUTION POLICY

1089. SHRI PANKAJ CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the policy guidelines being adopted for issuing Kerosene to ration card holders under the Public Distribution System in the country;
- (b) the quantity of kerosene allotted during the last two financial years i.e. 2014-15 and 2015-16, State-wise; and
- (c) whether kerosene is allotted under non-PDS also besides PDS and if so, the areas of its utilisation?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Government makes Quarterly Allocation of Public Distribution System (PDS) Superior Kerosene Oil (SKO) to States / UTs under the Public Distribution System (PDS) on gross basis for the purpose of cooking and illumination as provided under the SKO Control Order 1993. Distribution of PDS Kerosene within the State to the ration card holders through ration shops / retailers is fully controlled by the State Government.

(b): State-wise PDS SKO allocation during last 2 years i.e. 2014-15 and 2015-16 is at Annexure.

(c): Government has allowed States/UTs to draw one month of quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for their special needs.

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.1089 DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

STATE-WISE PDS SKO ALLOCATION IN KL			
S1. No.	Name of States/UTs	2015-16	2014-15
1	A & N ISLANDS	5772	6408
2	ANDHRA PRADESH	266676	320580
3	ARUNACHAL PRADESH	10320	11460
4	ASSAM	321372	327924
5	BIHAR	796704	812964
6	CHANDIGARH	2988	3324
7	CHA'TTISGARH	172272	175788
8	D&N HAVELI	1836	2040
9	DAMAND AND DIU	828	876
10	DELHI	0	0
11	GOA	5136	5244
12	GUJARAT	657336	670752
13	HARYANA	88344	90144
14	HIMACHAL PRADESH	24144	24636
15	JAMMU & KASHMIR	81180	90198
16	JHARKHAND	262572	267936
17	KARNATAKA	509832	522768
18	KERALA	117780	120180
19	LAKSHADWEEP	984	1008
20	MADHYA PRADESH	589824	625572
21	MAHARASHTRA	626256	695844
22	MANIPUR	23388	24960
23	MEGHALAYA	25428	25944
24	MIZORAM	6672	7416
25	NAGALAND	16752	17088
26	ORISSA	389724	397680
27	PUDUCHERRY	4260	4344
28	PUNJAB	85380	89664
29	RAJASTHAN	495180	505284
30	SIKKIM	5712	6348
31	TAMIL NADU	341724	348696
32	TELANGANA	174480	145404
33	TRIPURA	38400	39180
34	U'TAR PRADESH	1557600	1589388
35	U'TRAKHAND	35196	35916
36	WEST BENGAL	943332	962580
	TOTAL ALLOCATION	8685384	8975538